

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO.+2480

TO BE ANSWERED ON 11TH MARCH, 2016/PHALGUNA 21, 1937(SAKA)

Bank Working Hours

+2480: SHRI C.R. CHAUDHARY

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) whether the bank employees function on closed/holidays for the activities in the public interest without any compensation; if so, the details thereof;
- (b) whether such activities are undertaken by nationalised bank employees in regard to Jan Dhan Yojana, insurance schemes and other such welfare activities announced by the Government;
- (c) if so, the details thereof and if not, whether the Government has decided to compensate the banks and their employees for these purposes; and
- (d) if so, the details thereof?

ANSWER

The Minister of State in the Ministry of Finance
(Shri Jayant Sinha)

(a) to (d): No particular banking hours have been prescribed by law. Public Sector Banks (PSBs) have flexibility to decide the business hours and weekly holidays keeping in mind the public interest, terms of settlements and local laws.

PSBs have provisions to compensate its staff under the Industrial Awards/Settlements and service conditions.
